

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 9186 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the ¹¹ September, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2024/7935 dtd. 09.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.09.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 10.09.2024 till the morning of 11.09.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/ 9187 /A, dated , 11-09-24

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)